

**OFFICE OF THE ADDITIONAL CHIEF JUDICIAL MAGISTRATE, CHANDANNAGORE\**

**Order No. 59**

**Dated 30.07.2020**

As per the further instruction of Ld. C.J.M., Hooghly, the earlier office order no. 58 dated 30.07.2020 is modified to the extent as stated below.

This Roster is prepared for REMAND FILE along with PUT-UP PETITION COVERING SURRENDER + SEC. 451 Cr.P.C., along with filing petition U/s. 156 (3) and U/s. 125 Cr.P.C. on and from 01.08.2020 till 16.08.2020

<b>Guidelines for PUT UP PETITIONS and FILING</b>
<b>Put up petitions will be accepted at 12:00 noon and it will be according to police station wise as mentioned in the table given below.</b>
<b>Total Put up petition for surrender + Section 451 Cr.P.C. according to police station wise stands 05 (five) in number for each police station as per schedule fixed in the table given below.</b>
<b>Total put up petitions U/s. 156(3) Cr.P.C. will be accepted according to police station wise stands 03(three) in number for each police station as per schedule fixed in the table given below.</b>
<b>Filing petitions U/s. 125 Cr.P.C. will be accepted for 03(three) in number on the schedule dates.</b>

It is also to be mentioned here that staff detained for this period is also given in this Order along with the nature of duties to be performed or as directed by Ld. Additional Chief Judicial Magistrate, Chandannagore.

The staff members not mentioned in this order can also be called for duty as and when required by this Office or by the P.O., as the situation demands for. Hence, all the staff members are directed to keep in touch with their P.O. And with the Clerk-in-Charge of this establishment and prepare themselves for duty as and when required for or as the situation demands.

**Staff detained for this period include ENGLISH STENOGRAPHER, BENGALI STENOGRAPHER, UPPER DIVISION CLERK, LOWER DIVISION CLERK and GROUP-D STAFFS.**

<b>Date</b>	<b>Name of the Court / Duty of the Magistrate</b>	<b>Court Scheduled for</b>	<b>Name of the Police Station scheduled for PUT UP PETITIONS</b>	<b>Name of the Staff to attend duty.</b>
01.08.2020 (Saturday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore	REMAND FILE	Nil.	Sima Patra (Steno) Prosenjit Modak (Clerk-in- Charge) Laxmi Mani Murmu (Group D) <b>(IN ADDITION TO HER OWN DUTY)</b>
02.08.2020 (Sunday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	REMAND FILE	Nil.	Menoka Mahato (Steno) Somnath Mondal (Clerk-in- Charge) Bablu Roy (Group D)
03.08.2020 (Monday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore.	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.	Bhadreswar Police Station / Chandannagore Police Station	Arindam Bhattacharya (Steno) Dipankar Ghosh (Clerk-in- Charge) Samir Bairagi (Bench Clerk) Ratul Mitra (Office Peon) Brajonath Shee (Eijlash Peon)

04.08.2020 (Tuesday)	Smt. Rina Talukdar Additional Chief Judicial Magistrate, Chandannagore	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.	Singur Police Station / Haripal Police Station / Tarakeswar Police Station	Arindam Bhattacharya (Steno) Bikash Chandra Saha (Clerk-in- Charge) Bidhan Biswas (Bench Clerk) Bablu Roy (Office Peon) Subhankar Pyne (Eijlash Peon)
05.08.2020 (Wednesday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	REMAND FILE	Nil.	Menoka Mahato (Steno) Basana Roy (Clerk-in-Charge) Arindam Mondal (Group D)
06.08.2020 (Thursday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore.	REMAND FILE	Nil.	Sima Patra (Steno) Bikash Chandra Saha (Clerk-in- Charge) Sandip Kumar Acharya (Group D)
07.08.2020 (Friday)	Smt. Rina Talukdar Additional Chief Judicial Magistrate, Chandannagore	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.	Bhadreswar Police Station / Chandannagore Police Station	Menoka Mahato (Steno) Dipankar Ghosh (Clerk-in- Charge) Samir Bairagi (Bench Clerk) Ratul Mitra (Office Peon) Brajonath Shee (Eijlash Peon)
08.08.2020 (Saturday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	REMAND FILE	Nil.	Sima Patra (Steno) Somnath Mondal (Clerk-in- Charge) Laxmi Mani Murmu (Office Peon) <b>(IN ADDITION TO HER OWN DUTY)</b>
09.08.2020 (Sunday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore.	REMAND FILE	Nil.	Arindam Bhattacharya (Steno) Goutam Das (Clerk-in-Charge) Bablu Roy (Group D)
10.08.2020 (Monday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore.	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.	Singur Police Station / Haripal Police Station / Tarakeswar Police Station	Menoka Mahato (Steno) Bikash Chandra Saha (Clerk-in- Charge) Bidhan Biswas (Bench Clerk) Tamal Kumar Majhi (Office Peon) Subhankar Pyne (Eijlash Peon)
11.08.2020 (Tuesday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	REMAND FILE	Nil.	Sima Patra (Steno) Prosenjit Modak (Clerk-in- Charge) Arindam Mondal (Group D)
12.08.2020 (Wednesday)	Smt. Rina Talukdar Additional Chief Judicial Magistrate, Chandannagore	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.	Singur Police Station / Haripal Police Station / Tarakeswar Police Station	Arindam Bhattacharya (Steno) Partha Sarathi Pal (Clerk-in- Charge) Samir Bairagi (Bench Clerk) Laxmi Mani Murmu (Office Peon) <b>(IN ADDITION TO HER OWN DUTY)</b> Brajonath Shee (Eijlash Peon)
13.08.2020 (Thursday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	Remad File along with Put up Petition for Surrender + U/s. 451 Cr.P.C. + filing	Bhadreswar Police Station / Chandannagore Police Station	Menoka Mahato (Steno) Bikash Chandra Saha (Clerk-in- Charge) Bidhan Biswas (Bench Clerk) Ratul Mitra (Office Peon) Subhankar Pyne (Eijlash Peon)

		petition U/s. 156(3) Cr.P.C. And U/s. 125 Cr.P.C.		
14.08.2020 (Friday)	Smt. Rina Talukdar Additional Chief Judicial Magistrate, Chandannagore	REMAND FILE	Nil.	Sima Patra (Steno) Arindam Dutta (Clerk-in-Charge) Tamal Kumar Majhi (Group D)
15.08.2020 (Saturday)	Smt. Chandrani Chakroborty Judicial Magistrate, 3 <sup>rd</sup> Court, Chandannagore.	REMAND FILE	Nil.	Arindam Bhattacharya (Steno) Gopal Chandra Das (Clerk-in- Charge) Surojit Biswas (Group D)
16.08.2020 (Sunday)	Sri Debayan Ganguly Judicial Magistrate, 2 <sup>nd</sup> Court, Chandannagore	REMAND FILE	Nil.	Sima Patra (Steno) Goutam Das (Clerk-in-Charge) Sandip Kumar Das (Group D)

- **Smt. Laxmi Mani Murmu, Farash under this establishment will attend her duty during this period.**
- **Part time Sweeper under this Establishment is directed to clean the A.C.J.M.'s Court Room, Chamber, toilet and office properly during this period.**
- **Nazir, Nazerath Department, Chandannagore is requested to make necessary arrangement for opening the A.C.J.M.'s Court Room and Office during this period.**
- **He is also requested to make necessary arrangement to sanitize the A.C.J.M.'s Court Room and Chamber and Office as and when required during this period.**
- **Nazir, Nazerath Department, Chandannagore is also requested to kindly make necessary arrangement for vehicles for to and fro journey for the above mentioned deputed Judicial Officers and staff members under this establishment, if required, for this period.**
- **Inform all concerned accordingly.**

**Additional Chief Judicial Magistrate  
Chandannagore, Hooghly  
(In-Charge)**

**OFFICE OF THE ADDL. CHIEF JUDICIAL MAGISTRATE, CHANDERNAGORE, HOOGHLY**

**Memo No. 248(14)**

**Dated :- 30.07.2020**

**Copy forwarded to the :-**

- 1) Ld. District Judge, Hooghly.
- 2) Ld. Additional District and Sessions Judge, Chandernagore, Hooghly.
- 3) Ld. Chief Judicial Magistrate, Hooghly.
- 4) Ld. Judicial Magistrate, 1st Class, 2nd / 3rd Court, Chandannagar
- 5) The President/Secretary, Criminal Bar Association, Chandannagar
- 6) Assistant Public Prosecutor, A.C.J.M./J.M., 2nd/3rd Court, Chandannagar
- 7) The Inspector Chandannagar Court.
- 8) G.R.O. Chandannagar Court
- 9) N.G.R.O, Chandannagar Court
- 10) I.C., Chandannagar P.S.
- 11) I.C, Bhadreswar P.S.
- 12) O.C, Tarakeshwar P.S.
- 13) O.C., Singur P.S.
- 14) O.C, Haripal P.S.

**-for their information.**

**Additional Chief Judicial Magistrate  
Chandannagore, Hooghly  
(In-Charge)**